

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:- 14192 - JK (LD) of 2025
DATED:- 13 - 10 - 2025

Sanction is hereby accorded to the appointment of Officer's of Agriculture
Production & Farmers Welfare Department as Officer Incharge (OIC) Litigation
for the cases mentioned in annexure to this Government Order including
Contempt Petition, if any, pending before Hon'ble Supreme Court of India /
Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any
other forum.

The terms and conditions of appointment of the OIC's shall be governed by
the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 13-10-2025

No:-LAW-OIC/10/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.



(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Annexure to the Government Order No.14192 - JK(LD) of 2025 dated 13.10.2025.

S.No.	Case No./Title	OIC
1	O.A No. 707/2025 titled Anjum Ara Vs Union Territory of Jammu and Kashmir and others.	Dr. Irfan Wani, Chief Animal Husbandry Officer, Doda,
2	OA No. 559/2025 titled Sajid Iqbal and others Vs Union Territory of Jammu and Kashmir and others.	Dr. Tara Chand, Joint Director (Extension) Sheep Husbandry Department, Jammu.
3	O.A No. 05/2022 titled Bashir Ahmad Rather and others Vs Union Territory of Jammu and Kashmir and others.	Sh. Abdul Majid Tak) I/C Director Fisheries.
4	O/A No. 336/2025 titled Shiv Kumar vs. UT of J&K and Others.	Dr. Zahid Saleem Patigaroo, Chief Animal Husbandry Officer, Jammu.

Reyazul